

Open Court

**CENTRAL ADMINISTRATIVE TRIBUNAL,
ALLAHABAD BENCH, ALLAHABAD**

Allahabad, this the 13th day of September, 2018

Present :

Hon'ble Mr. Justice Bharat Bhushan, Member-J

Original Application No.330/00860/2016

K.C. Srivastava, aged about 67 years, S/o Late Maha Narain Srivastava, R/o 180 L/K-1 Rajrooppur, Post Dhomanganj, Allahabad.

.....Applicant.

By Advocate -Shri S. Lal

V E R S U S

1. Union of India through Secretary to the Ministry of Personnel, PG & Pensions, Department of Pension & Pensioners' Welfare, 3rd Floor, Lok Nayak Bhawan, Khan Market, New Delhi.
2. Union of India through Secretary, Ministry of Communication, Departments of posts, Dak Bhawan, New Delhi.
3. Director of Postal Services, Allahabad, Office of Post Master General, Allahabad Region, Allahabad.
4. Director of Accounts (Postal) Sector 'D' Aliganj, Lucknow (U.P.).
5. Senior Supdt. of Post Offices, Allahabad Division, Allahabad-211001.

..... Respondents

By Advocate : Shri Rajeshwar Singh

O R D E R

By Hon'ble Mr. Justice Bharat Bhushan, Member-J :

Learned counsel for the applicant has moved withdrawal application before this Tribunal. Office is directed to allot the number on this withdrawal application. The withdrawal Application is allowed. Accordingly, the OA No.860 of 2016 is dismissed as withdrawn with liberty to file a fresh OA.

Member-J

RKM/